

**Central Administrative Tribunal
Principal Bench**

**CP No.474/2019
(Suo Moto)**

New Delhi, this the 18th day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Registrar
Central Administrative Tribunal
Principal Bench,
Copernicus Marg,
New Delhi. Suo Moto

Vs.

Rakesh Kumar Gupta
S/o Late Kanhaiya Lal Gupta
R/o 30/LG-1,
Teachers Apartment, Dilshad Colony,
Delhi 110 095. ... Respondent.

(By Advocate : Shri H. D. Sharma)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman

A show cause notice was issued to the applicant requiring him to explain as to why he be not punished for Contempt of Court, in view of certain observations made by him, in the course of hearing

of the OA, filed by him. Today, he did not turn up. In fact, other OAs filed by him were also dismissed for default. Having regard to the fact that the applicant is a visually handicapped person, we drop the proceedings.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/1g/